

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 82 OF 2020

Dr. Prashant Natekar

..... Petitioner

V e r s u s

State of Goa & Ors.

..... Respondents

Mr. S. D. Lotlikar, Senior Advocate with Mr. J. Karn, Advocate for the Petitioner.

Mr. D. Pangam, Advocate General with Ms. Ankita Kamat, Additional Government Advocate for the Respondents.

Coram :- M. S. SONAK &
M. S. JAWALKAR, JJ.

Date : 21st July, 2020

P.C.

1. At the request of the learned Advocate General, the matter is kept on 24th July, 2020.

M. S. JAWALKAR

M. S. SONAK, J.

arp/*